

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 143(ND)16
C. A. NO.

CORAM:



PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017**

NAME OF THE COMPANY: M/s. Kee Pharma Limited & Anr. V/s. M/s. Helvetica Industries Pvt Ltd.

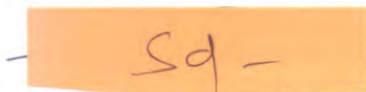
SECTION OF THE COMPANIES ACT: 397/398

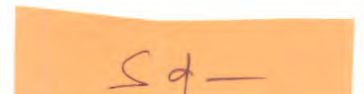
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	ADVITIYA AWASTHI	ADVOCATE	PETITIONER	
	MOHIT NEGI	Advocate	Respondent No. 2	

Order

Respondent's application under Section 8 of the Arbitration and Conciliation Act, being C.A. 119/17, is pending disposal. No reply has been filed by the petitioner as yet.

Be listed on 2nd May 2017 for final argument. Reply if any be filed within 2 days.


[S.K. MOHAPATRA]
MEMBER [T]


[INA MALHOTRA]
MEMBER [J]